

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the 16th October, 2019

No.HCM.II/440/2013-Estt/50

Hon'ble the Chief Justice, High Court of Meghalaya, in supersession of all previous orders is pleased to reconstitute the Gender Sensitisation and Internal Complaints Committee under Regulation 4 of the Gender Sensitisation & Sexual Harassment of Women at the High Court of Meghalaya and District Courts (Prevention, Prohibition and Redressal) Regulations, 2019 in the High Court of Meghalaya and District Courts as follows:-

High Court of Meghalaya

Sl.No.	Name and Designation of Members	Position
1	Hon'ble Mr. Justice H.S.Thangkhiew, Judge	Chairperson
2	Smti.M.D.Khongmen, Registrar	Member Secretary
3	Shri.S.Chakrawarty, Senior Advocate	Member
4	Smti.P.D.Bujarbaruah, Senior Advocate	Member
5	Smti.M.Kharkongor, Chairperson, Meghalaya State Commission for Protection of Child Rights	Member

East Khasi Hills District, Shillong

Sl.No.	Name and Designation of Members	Position
1	Smti. B. Khriam, Assistant District & Sessions Judge- cum-Special Judge (POCSO Act)	Chairperson
2	Smti. A.M.Pariat, Chief Judicial Magistrate	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Jaintia Hills District, Jowai

Sl.No.	Name and Designation of Members	Position
1	Smti.D.Sohtun, Secretary, District Legal Services Authority	Chairperson
2	Smti.D.M.K.Shadap, Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Garo Hills District, Tura

Sl.No.	Name and Designation of Members	Position
1	Smti.R.M.Kharsyntiew, Chief Judicial Magistrate	Chairperson
2	Smti.N.M.Sangma, Secretary, District Legal Services Authority	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

Ri-Bhoi District, Nongpoh

Sl.No.	Name and Designation of Members	Position
1	Smti. C.Dkhar District & Sessions Judge	Chairperson
2	Smti.E.Shabong Chief Judicial Magistrate	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Khasi Hills District, Nongstoin

Sl.No.	Name and Designation of Members	Position
1	Smti. M.K.Lyngdoh, Chief Judicial Magistrate	Chairperson
2	Smti.B.Majaw Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

East Garo Hills District, Williamnagar

Sl.No.	Name and Designation of Members	Position
1	Shri. B.Joshi District & Sessions Judge	Chairperson
2	Smti.S.P.D.Sangma Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

South West Garo Hills District, Ampati

Sl.No.	Name and Designation of Members	Position
1	Shri. C.G.Momin, Chief Judicial Magistrate	Chairperson
2	Smti.I.R.Marak Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Member

South West Khasi Hills District, Mawkyrwat

Sl.No.	Name and Designation of Members	Position
1	Shri.A.M.Ripnar, I/c. District & Sessions Judge	Chairperson
2	Smti. R.D.K.Sangma, Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

By order;



REGISTRAR GENERAL

Memo No.HCM.II/440/2013-Estt/50-A

Dated 16th October,2019

Copy to for information:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice for his Lordship's kind information.
2. The PS to Hon'ble Mr. Justice H.S.Thangkhiew for his Lordship's kind information.
3. The District & Sessions Judges Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Mawkyrwat.
4. Smti. M.Kharkongor, Chairperson, Meghalaya State Commission for Protection of Child Rights, Shillong for information.
5. Smti. M.D.Khongmen, Registrar (Admn), High Court of Meghalaya for information.
6. Shri.S.Chakrawarty, Senior Advocate, for kind information.
7. Smti.P.D.Bujarbaruah, Senior Advocate, for kind information.
8. The System Analyst, for uploading the same in the official website.
9. Notice Board.
10. Office file


REGISTRAR GENERAL

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16/10/19